

Seventeenth Loksabha

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Title: List of Members who associated themselves with the issues raised under Matters of Urgent Public Importance.

सदस्य, जिनके द्वारा अविलम्बनीय लोक महत्व के विषय उठाये गये ।	सदस्य, जिन्होंने उठाए गए विषयों के साथ स्वयं को सम्बद्ध किया ।
Shri Dileshwar Kamait	Shri Sunil Kumar Pintu Shri Dulal Chandra Goswami
Shri Gaurav Gogoi	Shri B. Manickam Tagore
Dr. T. Sumathy alias Thamizhachi Thangapandian	Shri B. Manickam Tagore Shri K. Navaskani
Shri Mohammed Faizal P.P.	Adv. A. M. Ariff Shri N.K. Premachandran
Shri A. Raja Shri C. N. Annadurai Shri Anto Antony	Shri K. Navaskani
Shri M Selvaraj	Shri K. Navaskani Shri DNV. Senthilkumar S.
Sushri S. Jothimani	Shri K. Navaskani Shri DNV. Senthilkumar S.
Shri A Ganeshamurthi	Shri K. Navaskani Shri DNV. Senthilkumar S.
Shri K. Subbarayan	Shri K. Navaskani Shri DNV. Senthilkumar S.
Dr. Nishikant Dubey	Shri Devaji Patel

	Kunwar Pushpendra Singh Chandel
Shrimati Kanimozhi Karunanidhi Shri Mohammed Faizal P.P.	Shrimati Supriya Sadanand Sule
Shri Parvesh Sahib Singh Verma	Shri Gopal Shetty Shri Devaji Patel Kunwar Pushpendra Singh Chandel
Shri Kesineni Srinivas Shri Dulal Chandra Goswami Shri Sangam Lal Gupta Shri Krishnapalsingh Yadav Shri Ganesh Singh Shri Basanta Kumar Panda Shrimati Navneet Ravi Rana Shri Sunil Kumar Pintu Shri Devaji Patel Dr. Chandra Sen Jadon Shri Mohanbhai Kundariya Shri Arjunlal Meena Shri Arvind Dharmapuri	Kunwar Pushpendra Singh Chandel
Shri Manish Tewari	Shri DNV. Senthilkumar S.
Shri Asit Kumar Mal Shri Haji Fazlur Rehman	Shrimati Pratima Mondal

Shri B. Manickam Tagore	Shri K. Navaskani
Shri T. N. Prathapan	

माननीय सभापति: सभा की कार्यवाही 3 बजे तक के लिए स्थगित की जाती है
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14.03 hrs

The Lok Sabha then adjourned till Fifteen of the Clock.

15.00 hrs

(The Lok Sabha reassembled at Fifteen of the Clock)

(Hon. Speaker in the Chair)

माननीय अध्यक्ष :नियम 377 के अधीन मामले सभा पटल पर रखने की अनुमति दी जाती है ।

माननीय गृह मंत्री जी ।